MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **37/AM11**
HELD ON 15.12.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No**. 37/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 15.12.2010** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Ishwar Singh, Deputy DGFT and Convener
2) Shri Shaish Kumar, Industrial Adviser, DIPP
3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **36/AM11** held on **08.12.2010**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.**

MANUAL CASES

Case No. A-164	PEARL ENGINEERING POLYMERS LIMITED	**Status: Deferred**
NC No.: 37/AM11 **Dated: 15.12.2010**	HQ F. No. 01/87/162/464/AM10/DES-VII	

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Application: **Issuance of clarification whether Polyester Bright Chips can be used for the manufacture of Polyester Film and Polyester Textiles – Reg.**

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-165	BALAJI AMINES LTD.	HQ F. No. 01/87/050/00078/AM11/DES-VII	**Status: Deferred**
NC No.: 37/AM11 **Dated: 15.12.2010**	Adv. Lic. No. 3110043268 Dated 18.05.2010	RLA F. No. 31/24/040/00021/AM11	

Request: **Fixation of adhoc norms for the export product "Poly Vinyl Pyrrolidone (PVPK 30)"**.

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-166	JAI CORP LIMITED	HQ F. No. 01/87/050/00150/AM08/DES-VII	**Status: Deferred**
NC No.: 37/AM11 **Dated: 15.12.2010**	Adv. Lic. No. 0310432312 dated 12.06.2007	RLA F. No. 03/94/040/00162/AM08	

Request: **Addition of two export products under SION H-97 and H-241.**

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Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-167	HITKARI INDUSTRIES LTD.	HQ F. No. 01/87/050/01133/AM06/DES-VII	**Status: Deferred**
NC No.: 37/AM11 Dated: 15.12.2010	Adv. Lic. No. 0510172170 dated 16.12.2005	RLA F. No. 05/24/040/00684/AM06	

Request: **Fixation of adhoc norms for the export product "Printed Polyethylene Film (5 Layer Coextruded Multi Layer Film with Evoh Content 10%)".**

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-168	**VHCL LTD.**	**Status: Deferred**
NC No.: 37/AM11 Dated: 15.12.2010		
Hqrs. File No.	**RLA File No.**	**Licence No. & Date**
01/87/162/00452/AM10/DES-VII	03/95/040/00182/AM10	Not issued yet
01/87/162/00453/AM05/DES-VII	03/95/040/00178/AM10	Not issued yet

Request: **Fixation of adhoc norms for the export product 'Lay Flat Tubing from LLDPE/LDPE Scrap' under Para 4.4.2 of HBP Vol.I.**

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-169	**VHCL LTD.**	**Status: Deferred**

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NC No.: 37/AM11 Dated: 15.12.2010		
Hqrs. File No.	**RLA File No.**	**Licence No. & Date**
01/87/162/00438/AM10/DES-VII	03/95/040/00179/AM10	Not issued yet
01/87/162/00441/AM10/DES-VII	03/95/040/00180/AM10	Not issued yet
01/87/162/00443/AM10/DES-VII	03/95/040/00183/AM10	Not issued yet

Request: **Fixation of adhoc norms for the export product 'Reprocessed Plastic Granules made out of LLDPE/LDPE Scrap' under Para 4.4.2 of HBP Vol.I.**

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

ONLINE CASES

1	**Case No.:6/15/87-ALC1/2009**	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:12.01.2011
	Decision: Reply received from the firm and sent to D/o C&PC on 02.11.2010. Comments awaited.			

2	**Case No.:8/32/87-ALC1/2009**	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:12.01.2011
	Decision: Reply received from the firm and sent to D/o C&PC on 02.11.2010. Comments awaited.			

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3	**Case No.:32/6/82-ALC4/2010**	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/82/050/00179/AM11/	RLA File :05/24/040/00016/AM11/	Lic.No/Date:0510263372 30.04.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

4	**Case No.:17/21/87-ALC1/2010**	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00180/AM11/	RLA File :03/95/040/00008/AM11/	Lic.No/Date:0310579925 22.06.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.			

5	**Case No.:12/15/87-ALC1/2010**	Party Name:POLY MEDICURE LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00135/AM11/	RLA File :05/24/040/00127/AM11/	Lic.No/Date:0510267539 05.07.2010	Defer Date:05.01.2011
	Decision: Copy of application has already been forwarded to D/o C&PC on 07.09.2010. However, Technical Representative of D/o C&PC informed Committee that he still has not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC.			

6	**Case No.:3/30/87-ALC1/2010**	Party Name:KSP ENGINEERING CO.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00274/AM11/	RLA File :05/23/040/00087/AM11/	Lic.No/Date:0510267963 12.07.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

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7	**Case No.:23/21/87-ALC1/2010**	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00186/AM11/	RLA File :31/24/040/00071/AM11/	Lic.No/Date:3110044018 20.07.2010	Defer Date:05.01.2011
	Decision: Reply received from the firm and sent to D/o C&PC on 02.11.2010. Comments awaited.			

8	**Case No.:15/22/84-ALC3/2010**	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/84/050/00141/AM11/	RLA File :11/24/040/00048/AM10/	Lic.No/Date:1110022834 21.07.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

9	**Case No.:1/28/87-ALC1/2010**	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00248/AM11/	RLA File :52/24/040/00013/AM11/	Lic.No/Date:5210031498 05.08.2010	Defer Date:05.01.2011
	Decision: D/L No. 46011/31/2008-PC.II dated 22.10.2010 issued by D/o C&PC to firm, followed by reminder from DGFT on 24.11.2010 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply.			

	Case No.:10/27/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
	HQ File :01/87/050/00224/AM11/	RLA File :04/24/040/00113/AM11/	Lic.No/Date:0410116183 11.08.2010	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39231090	**63/0-** CLAMSHELL.	205500.000	K.G	143076904.00	3080234.75 US$
2	39231090	**63/0-** BLISTER - INSERT.	68500.000	K.G	10718171.10	230746.42 US$
				Total	153,795,075.10	3,310,981.17

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Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39230000	PET G CLEAR PLASTIC SHEET.	300000.000	K.G	36933000.00	780000.00 US$	Value & Qty
2	39230000	PET SILVER PLASTIC SHEET.	100000.000	K.G	13615500.00	290000.00 US$	Value & Qty
				Total	50,548,500.00	1,070,000.00	

Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Clamshell	1 kg	Relevant PET Sheet	1.15 kg/kg content in export product
2. Blister Insert	1 kg	Relevant PET Sheet	1.15 kg/kg content in export product

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Case No.:26/27/87-ALC1/2010	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
HQ File :01/87/050/00240/AM11/	RLA File :05/23/040/00116/AM11/	Lic.No/Date:0510270369 11.08.2010	Defer Date:05.01.2011

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	Decision: D/L No. 46011/83/2010-PC.II dated 26.10.2010 issued by D/o C&PC to firm, followed by reminder from DGFT on 23.11.2010 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply.

12	**Case No.:6/30/84-ALC3/2010**	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/84/050/00190/AM11/	RLA File :07/24/040/00147/AM11/	Lic.No/Date:0710073559 11.08.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

13	**Case No.:16/30/84-ALC3/2010**	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/84/050/00200/AM11/	RLA File :07/24/040/00148/AM11/	Lic.No/Date:0710073563 11.08.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

14	**Case No.:5/22/87-ALC1/2010**	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00191/AM11/	RLA File :04/24/040/00115/AM11/	Lic.No/Date:0410116475 20.08.2010	Defer Date:05.01.2011
	Decision: Reply received from the firm and sent to D/o C&PC on 15.12.2010. Comments awaited.			

15	**Case No.:11/22/87-ALC1/2010**	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00197/AM11/	RLA File :04/24/040/00127/AM11/	Lic.No/Date:0410116566 24.08.2010	Defer Date:12.01.2011

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	Decision: Reply received from the firm and sent to D/o C&PC on 02.11.2010. Comments awaited.

16	**Case No.:12/22/87-ALC1/2010**	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00198/AM11/	RLA File :04/24/040/00125/AM11/	Lic.No/Date:0410116567 24.08.2010	Defer Date:12.01.2011
	Decision: Deficiency letter issued to firm on 04.10.2010, followed by reminder on 23.11.2010 giving 21 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time to furnish reply.			

17	**Case No.:2/23/87-ALC1/2010**	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
	HQ File :01/87/050/00200/AM11/	RLA File :04/24/040/00133/AM11/	Lic.No/Date:0410116759 30.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39231090*	***63/0-*** *BLISTER - PLASTIC TOP.*	*51000.000*	*K.G*	*11773807.64*	*253472.72 US$*
2	*39231090*	***63/0-*** *BLISTER - PLASTIC BOTTOM.*	*51000.000*	*K.G*	*11773807.64*	*253472.72 US$*
				Total	*23,547,615.28*	*506,945.44*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39230000*	*A PET CLEAR PLASTIC SHEET.*	*150000.000*	*K.G*	*13849875.00*	*292500.00 US$*	*Value & Qty*
				Total	*13,849,875.00*	*292,500.00*	

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Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blister Plastic Top/Bottom	1 kg	Relevant PET Sheet	1.15 kg/kg content in export product

18	**Case No.:1/25/87-ALC1/2010**	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00205/AM11/	RLA File :04/24/040/00144/AM11/	Lic.No/Date:0410116984 06.09.2010	Defer Date:12.01.2011
	Decision: Deficiency letter issued to firm on 04.10.2010, followed by reminder on 23.11.2010 giving 21 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time to furnish reply.			

19	**Case No.:2/25/87-ALC1/2010**	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00206/AM11/	RLA File :04/24/040/00152/AM11/	Lic.No/Date:0410116993 06.09.2010	Defer Date:12.01.2011
	Decision: Deficiency letter issued to firm on 04.10.2010, followed by reminder on 23.11.2010 giving 21 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time to furnish reply.			

	Case No.:4/25/87-ALC1/2010	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**

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HQ File :01/87/050/00208/AM11/	RLA File :04/24/040/00151/AM11/	Lic.No/Date:0410117044 09.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	**63/0-** DP 1966 AW	50000.000	K.G	8334000.00	180000.00 US$
				Total	8,334,000.00	180,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079190	DESMOPHEN 2002 EINGEG	28220.000	K.G	3733506.00	79016.00 US$	Value & Qty
2	29291090	Desmodur 44 C Fused	11305.000	K.G	1046956.00	22158.00 US$	Value & Qty
3	29053990	1,4 BUTANE DIOL	2640.000	K.G	299376.00	6336.00 US$	Value & Qty
4	29291090	CARBODIIMID1 -LF	115.000	K.G	104104.00	2203.00 US$	Value & Qty
5	38123090	PACIZER 6825	12780.000	K.G	1896105.00	40129.00 US$	Value & Qty
				Total	7,080,047.00	149,842.00	

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Decision: With D/o C&PC OM No. 46011/23/2006-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Polyurethane DP 1966 AW	1 kg	1. Desmophen 2002 Eingeg	0.5413 kg
		2. Desmodur 44C Fused	0.2006 kg
		3. 1,4 Butane Oil	0.0423 kg
		4. CARBODIIMIDI-LF	0.0023 kg
		5. PACIZER 6825	0.2506 kg

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21	**Case No.:3/30/84-ALC3/2010**	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/84/050/00187/AM11/	RLA File :03/95/040/00349/AM11/	Lic.No/Date:0310591871 09.09.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

22	**Case No.:7/25/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00211/AM11/	RLA File :09/24/040/00228/AM11/	Lic.No/Date:0910043511 15.09.2010	Defer Date:05.01.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

23	**Case No.:8/25/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00212/AM11/	RLA File :09/24/040/00188/AM11/	Lic.No/Date:0910043512 15.09.2010	Defer Date:05.01.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

24	**Case No.:9/25/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00213/AM11/	RLA File :09/24/040/00187/AM11/	Lic.No/Date:0910043513 15.09.2010	Defer Date:05.01.2011

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	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.

25	**Case No.:10/25/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00214/AM11/	RLA File :09/24/040/00219/AM11/	Lic.No/Date:0910043516 15.09.2010	Defer Date:05.01.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

26	**Case No.:4/29/87-ALC1/2010**	Party Name:POWERBAND	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00261/AM11/	RLA File :03/95/040/00439/AM11/	Lic.No/Date:0310592513 15.09.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

27	**Case No.:7/27/87-ALC1/2010**	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00221/AM11/	RLA File :03/94/040/00466/AM11/	Lic.No/Date:0310593565 23.09.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.10.2010. Comments awaited.			

28	**Case No.:3/28/87-ALC1/2010**	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00250/AM11/	RLA File :04/24/040/00183/AM11/	Lic.No/Date:0410117776 01.10.2010	Defer Date:12.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 11.10.2010. Comments awaited.			

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Case No.:5/28/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
HQ File :01/87/050/00252/AM11/	RLA File :07/24/040/00242/AM11/	Lic.No/Date:0710074555 01.10.2010	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39042290*	***63/0-*** *PVC COMPOUND Containing 26950 KGS of PVC Resin, 12250 Kg of Di Octyle Pthalate, 9800 Kgs of Calcium Carbonate and 1000 Kgs of Stabilizers*	*50000.000*	*K.G*	*3250000.00*	*70270.00 US$*
				Total	*3,250,000.00*	*70,270.00*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39042110*	*PVC RESIN*	*27500.000*	*K.G*	*1335468.75*	*28875.00 US$*	*Value & Qty*
2	*29173920*	*Di Octyle Pthalate*	*12500.000*	*K.G*	*1040625.00*	*22500.00 US$*	*Value & Qty*
				Total	*2,376,093.75*	*51,375.00*	

Decision: With D/o C&PC OM No. 46011/33/2009-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.550 kg
		2. Dioctyl Phthalate	0.250 kg

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30	**Case No.:8/24/85-ALC3/2010**	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/85/050/00093/AM11/	RLA File :03/95/040/00478/AM11/	Lic.No/Date:0310595956 08.10.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

31	**Case No.:9/31/87-ALC1/2010**	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00288/AM11/	RLA File :03/94/040/00610/AM11/	Lic.No/Date:0310595979 08.10.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 02.11.2010. Comments awaited.			

	Case No.:14/29/87-ALC1/2010	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
	HQ File :01/87/050/00271/AM11/	RLA File :04/24/040/00187/AM11/	Lic.No/Date:0410117945 12.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39232990*	***63/0-*** *PP Woven Sacks laminated with BOPP film (4000000 Nos.)*	*480000.000*	*K.G*	*56700000.00*	*1200000.00 US$*

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					Total	56,700,000.00	1,200,000.00

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Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	PP Granules	369600.000	K.G	23226588.00	491568.00 US$	Value & Qty
2	39011010	LDPE Granules	20160.000	K.G	1538384.40	32558.40 US$	Value & Qty
3	39206919	BOPP Film	100800.000	K.G	18574920.00	393120.00 US$	Value & Qty
4	54025990	PP Yarn	30240.000	K.G	1714608.00	36288.00 US$	Value & Qty
				Total	45,054,500.40	953,534.40	

Decision: With D/o C&PC OM No. 46011/86/2010-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Sacks laminated with BOPP Film	1 kg	1. PP Granules	0.7700 kg
		2. LDPE Granules	0.0420 kg
		3. BOPP Film	0.2100 kg
		4. PP Yarn	0.0630 kg

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Case No.:24/30/84-ALC3/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
HQ File :01/84/050/00208/AM11/	RLA File :11/24/040/00044/AM11/	Lic.No/Date:1110023342 12.10.2010	Defer Date:05.01.2011

Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.

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Case No.:11/35/87-ALC1/2010	Party Name:METRO TYRES LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	Status: Approved
HQ File :01/87/050/00323/AM11/	RLA File :30/24/040/00036/AM11/	Lic.No/Date:3010070168 13.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40115000	**62/0-** NYLON BICYCLE TYRES EPDM (MIN.7.5%) RUBBER COMPOUND WITH REFLECTIVE TAPE	500.000	M.T	113203125.00	2515625.00 US$
				Total	113,203,125.00	2,515,625.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	111.150	M.T	16872570.00	366795.00 US$	Value & Qty
2	40023900	SYNTHETIC RUBBER PBR	25.000	M.T	3220000.00	70000.00 US$	Value & Qty
3	40021990	SYNTHETIC RUBBER SBR-1502	31.700	M.T	3280950.00	71325.00 US$	Value & Qty
4	40027000	SYNTHETIC RUBBER EPDM	40.000	M.T	6348000.00	138000.00 US$	Value & Qty
5	28030000	CARBON BLACK N-330,550,N-660	86.750	M.T	4389550.00	95425.00 US$	Value & Qty
6	38121000	RUBBER CHEMICALS ACCELARATORS	4.950	M.T	705870.00	15345.00 US$	Value & Qty
7	38123010	RUBBER CHEMICALS ANTIOXIDENTS	4.950	M.T	774180.00	16830.00 US$	Value & Qty
8	72173010	BEAD WIRE	50.000	M.T	2415000.00	52500.00 US$	Value & Qty
9	27129090	MISC. CHEMICALS PARAFFIN WAX	40.000	M.T	2300000.00	50000.00 US$	Value & Qty
10	54021990	NYLON FILAMENT YARN	55.000	M.T	9108000.00	198000.00 US$	Value & Qty

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11	*79011100*	*ZINC INGOT*	*6.560*	*M.T*	*603520.00*	*13120.00 US$*	*Value & Qty*
12	*38249025*	*PRECIPITATED SILICA*	*17.500*	*M.T*	*603750.00*	*13125.00 US$*	*Value & Qty*
13	*40029990*	*KAVLAR ENGINEERED ELASTOMER IF"722*	*1.250*	*M.T*	*126500.00*	*2750.00 US$*	*Value & Qty*
14	*39209900*	*REFLECTIVE TAPE*	*3437500.000*	*Meter*	*31625000.00*	*687500.00 US$*	*Value & Qty*
15	*59069900*	*COTTON CHAFER*	*3281250.000*	*Meter*	*18112500.00*	*393750.00 US$*	*Value & Qty*
				Total	*100,485,390.00*	*2,184,465.00*	

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Decision: With DIPP letter dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon Bicycle Tyres EPDM (Min. 7.5%) Rubber Compound with reflective tape	100 MT	1. Natural Rubber	22.23 MT
		2. Synthetic Rubber (PBR)	5.00 MT
		3. Synthetic Rubber (SBR – 1502)	6.34 MT
		4. Synthetic Rubber EPDM	8.00 MT
		5. Carbon Black	17.35 MT
		6. (a) Rubber Chemical (Antioxidant) (b) Rubber Chemical (Accelerator)	0.99 MT 0.99 MT (upto 7% of FOB value)
		7. Bead Wire	10.00 MT
		8. Misc. Chemicals(Parafin Wax)	8.00 MT (upto 2%

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			of FOB value)
		9. Nylon Filament Yarn	11.00 MT
		10. Zinc Ingot	1.312 MT
		11. Precipitated Silica	3.50 MT
		12. Kelvar Engineered Elastmer IF-722”	0.25 MT
		13. Reflective Tape of Rel. width	1.10 meter/meter content of export
		14. Cotton chafer of Rel. width	1.05 meter/meter content of export

Case No.:2/30/87-ALC1/2010	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
HQ File :01/87/050/00273/AM11/	RLA File :03/95/040/00501/AM11/	Lic.No/Date:0310597153 15.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39232100*	***63/0-*** *POLYETHYLENE WHITE OPAQUE PRINTED BAGS (CONTAINING 70% LLDPE, 22% LDPE AND 8% WHITE MASTER BATCH) LAUNDRY BAGS FOR HOTEL IN VARIOUS SIZES.*	*250000.000*	*K.G*	*27168750.00*	*575000.00 US$*
				Total	*27,168,750.00*	*575,000.00*

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Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.8 TO 2.5, UNIT:g/10 min., TEST METHOD : ASTM D-1238.	183750.000	K.G	13717856.00	290325.00 US$	Value & Qty
2	39011010	LDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.5 TO 4.0, UNIT : g/10 min. TEST METHOD : ASTM D-1238.	57750.000	K.G	4365900.00	92400.00 US$	Value & Qty
3	39061900	WHITE MASTER BATCH (CONTAINING 70% TITANIUM DIOXIDE AND 30% LDPE) MASTER BATCH PROPERTIES : MELT FLOW INDEX, VALUE : 21.0, UNIT : g/10 min.	21000.000	K.G	2356594.00	49875.00 US$	Value & Qty
				Total	20,440,350.00	432,600.00	

Decision: With D/o C&PC OM No. 46011/65/2006-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene White Opaque Printed Bags (containing 70% LDPE, 22% LLDPE & 8% White Master Batch)	1 kg	1. LDPE Granules	0.735 kg
		2. LLDPE Granules	0.231 kg
		3. White Master Batch (containing 70% Titanium dioxide and 30% LDPE)	0.084 kg

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Case No.:4/30/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date:05.01.2011

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	Decision: Copy of application forwarded to D/o C&PC on 19.11.2010. Comments awaited.

37	**Case No.:5/30/87-ALC1/2010**	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00276/AM11/	RLA File :04/24/040/00189/AM11/	Lic.No/Date:0410118146 19.10.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 02.11.2010. Comments awaited.			

38	**Case No.:7/30/87-ALC1/2010**	Party Name:SWASTIK POLYMERS	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
	HQ File :01/87/050/00278/AM11/	RLA File :05/24/040/00258/AM11/	Lic.No/Date:0510275152 19.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39013000*	***62/0-*** *EVA(ETHYLENE VINYL ACETATE)COMPOUND GRADE :- ODOURLESS,SMELL FREE GRADE(IN VARIOUS COLOURS)*	*326.500*	*M.T*	*34018035.00*	*739522.50 US$*
				Total	*34,018,035.00*	*739,522.50*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39013000*	*EVA RESIN(ETHYLENE VINYL ACETATE)*	*287.320*	*M.T*	*26169105.60*	*568893.60 US$*	*Value & Qty*
2	*38122090*	*STABLIZER*	*7.183*	*M.T*	*660836.00*	*14366.00 US$*	*Value & Qty*

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3	*29270090*	*BLOWING AGENT*	*7.444*	*M.T*	*890302.40*	*19354.40 US$*	*Value & Qty*
4	*29096000*	*D.C.P.(DICUMYL PEROXIDE) PERKADOX 14S*	*3.200*	*M.T*	*1670720.00*	*36320.00 US$*	*Value & Qty*
5	*28365000*	*CALCIUM CARBONATE*	*21.777*	*M.T*	*160278.72*	*3484.32 US$*	*Value & Qty*
				Total	*29,551,242.72*	*642,418.32*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 16/87-ALC1/2008 dated 30.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Compound (Odourless/smell free Grades in various colours)	1 MT	1. EVA Resin	0.8800 MT
		2. Stabilizer	0.0220 MT
		3. Blowing Agent	0.0228 MT
		4. Di Cumyl Peroxide	0.0098 MT
		5. Calcium Carbonate	0.0667 MT

Case No.:5/31/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
HQ File :01/87/050/00284/AM11/	RLA File :31/24/040/00135/AM11/	Lic.No/Date:3110045143 20.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***ITCHS Code***	***Export Item Name.***	***Qty***	***UOM***	***FOB/FOR (Rs.)***	***FOB (in Currency of realisation)***
1	*39079150*	***63/0-*** *ARNITE TV6 241 SN ALL COLOURS 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING)*	*9000.000*	*K.G*	*2786797.00*	*60190.00 US$*

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		PBT COMPOUND					
					Total	2,786,797.00	60,190.00

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Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES	5812.200	K.G	617909.51	13077.45 US$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	1854.000	K.G	98113.68	2076.48 US$	Value & Qty
3	32064990	BLACK MASTERBATCH	92.700	K.G	15330.26	324.45 US$	Value & Qty
4	34049090	LOXIOL G - 32	23.400	K.G	2211.30	46.80 US$	Value & Qty
5	39073090	SAYTEX	797.400	K.G	189516.06	4010.92 US$	Value & Qty
6	28258000	ANTIMONY TRIOXIDE	597.600	K.G	268247.70	5677.20 US$	Value & Qty
7	39046100	DYNEON	92.700	K.G	50370.86	1066.05 US$	Value & Qty
				Total	1,241,699.37	26,279.35	

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fiber Reinforced Flame Retardant (Non Blooming) PBT Compound (Arnite TV4 6241SN)	1 kg	1. PBT Chips / Granules	0.64580 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/ Black Masterbatch)	0.01030 kg
		4. Mould Releasing Agent (Loxiol)	0.00260 kg
		5. Flame Retardant (Brominated Flame Retardant)	0.08860 kg
		6. Flame Retardant (Antimony Trioxide Base)	0.06640 kg
		7. Flow Modifier (Dyneon Teflon Based)	0.01030 kg

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Case No.:12/35/87-ALC1/2010	Party Name:METRO TYRES LIMITED
HQ File :01/87/050/00324/AM11/	RLA File :30/24/040/00040/AM11/

Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
Lic.No/Date:3010070312 20.10.2010	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*40115000*	***62/0-*** *BICYCLE TYRES*	*400.000*	*M.T*	*34645222.00*	*753157.00 US$*
				Total	*34,645,222.00*	*753,157.00*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*40012100*	*NATURAL RUBBER*	*140.400*	*M.T*	*18083520.00*	*393120.00 US$*	*Value & Qty*
2	*40023900*	*SYNTHETIC RUBBER PBR*	*18.000*	*M.T*	*2136240.00*	*46440.00 US$*	*Value & Qty*
3	*40021990*	*SYNTHETIC RUBBER SBR-1502/1712*	*18.000*	*M.T*	*1863000.00*	*40500.00 US$*	*Value & Qty*
4	*72173010*	*BEAD WIRE*	*36.400*	*M.T*	*1674400.00*	*36400.00 US$*	*Value & Qty*
5	*38121000*	*RUBBER CHEMICALS ACCELARATORS*	*2.600*	*M.T*	*370760.00*	*8060.00 US$*	*Value & Qty*
6	*38123010*	*RUBBER CHEMICALS ANTIOXIDENTS*	*2.600*	*M.T*	*406640.00*	*8840.00 US$*	*Value & Qty*
7	*79011100*	*ZINC INGOT*	*5.576*	*M.T*	*461702.00*	*10037.00 US$*	*Value & Qty*
		POLYESTER STAPLE FIBRE					

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8	55032000	POLYESTER STAPLE FIBRE (1 TO 3 DENIER)	31.800	M.T	1989408.00	43248.00 US$	Value & Qty
9	28030000	CARBON BLACK N-330,N-550,N-660	60.800	M.T	3076480.00	66880.00 US$	Value & Qty
				Total	30,062,150.00	653,525.00	

Decision: With DIPP letter dated 15.12.2010, the adhoc norms are **approved** as applied for taking cue from following

(i) SION No. A-1670 and A-1207 and
(ii) 6% wastage from the Polyester Fibre to Polyester Cord which will be used in the export product.

Note: There should be value cap on rubber chemicals (at Sl. No. 5 & 6 of Import list) as per General Note 8 of Handbook of Procedure Vol. II.

41	**Case No.:1/31/87-ALC1/2010**	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00280/AM11/	RLA File :05/24/040/00103/AM11/	Lic.No/Date:0510275381 21.10.2010	Defer Date:12.01.2011
	Decision: D.O. letter sent to Zonal Jt. DGFT, CLA, New Delhi on 26.11.2010 for sending application expeditiously. The Committee noted that the application is still awaited, hence, it was decided to issue reminder D.O. letter to Zonal Jt. DGFT,CLA, Delhi for sending application expeditiously.			

42	**Case No.:3/31/87-ALC1/2010**	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00282/AM11/	RLA File :05/24/040/00255/AM11/	Lic.No/Date:0510275507 22.10.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

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43	**Case No.:4/31/87-ALC1/2010**	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
	HQ File :01/87/050/00283/AM11/	RLA File :05/24/040/00256/AM11/	Lic.No/Date:0510275508 22.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39122029*	***62/0-*** *Industrial Nitrocellulose containing Di Butyl Phthalate (DBP)*	*500.000*	*M.T*	*67500000.00*	*1449120.00 US$*
				Total	*67,500,000.00*	*1,449,120.00*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*29173910*	*Di Butyl Phthalate*	*100.000*	*M.T*	*7900000.00*	*169601.00 US$*	*Value & Qty*
				Total	*7,900,000.00*	*169,601.00*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 47/87-ALC1/2008 dated 04.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitrocellulose containing 20+/-1% Di Butyl Phthalate	1 MT	Di Butyl Phthalate	0.20 MT

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44	**Case No.:10/35/87-ALC1/2010**	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00322/AM11/	RLA File :34/24/040/00184/AM11/	Lic.No/Date:3410028401 22.10.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

45	**Case No.:13/31/87-ALC1/2010**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
	HQ File :01/87/050/00292/AM11/	RLA File :08/24/040/00193/AM11/	Lic.No/Date:0810093401 26.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39075000*	***62/0-*** *Alkyd Resin C 1032 (Resin content 70 +/- 1%)*	*80000.000*	*K.G*	*5096000.00*	*104000.00 US$*
				Total	*5,096,000.00*	*104,000.00*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*38231900*	*Mono Basic Fatty Acid*	*18000.000*	*K.G*	*931000.00*	*19000.00 US$*	*Qty*
2	*29173500*	*Phthalic Anhydride*	*26800.000*	*K.G*	*1372000.00*	*28000.00 US$*	*Qty*
3	*29054500*	*Glycerine*	*16800.000*	*K.G*	*735000.00*	*15000.00 US$*	*Qty*

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4	*29023000*	*Xylene* *Condn.:-This licence issued under para 4.7 of H.B. for fixation of norms by ALC., New Delhi.*	*25200.000*	*K.G*	*1372000.00*	*28000.00 US$*	*Qty*
				Total	*4,410,000.00*	*90,000.00*	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II, dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70+/-1%)	1 kg	1. Monobasic Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Xylene	0.315 kg

Case No.:14/31/87-ALC1/2010	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
HQ File :01/87/050/00293/AM11/	RLA File :08/24/040/00219/AM11/	Lic.No/Date:0810093403 26.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39123100*	***62/0-*** *CARBOXY METHYL CELLULOSE (CMC-LVG)*	*278.000*	*M.T*	*14841840.00*	*325478.95 US$*
[illegible]	[illegible]	***62/0-*** *CARBOXY METHYL CELLULOSE (CMC-LVG)*	[illegible]	[illegible]	[illegible]	[illegible]

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2	39123100	(supply to M/s.Oil & Natural Gas Corpn. Ltd.,Delhi.	85.000	M.T	4641000.00	101776.32 US$
				Total	19,482,840.00	427,255.27

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Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39123100	POLYANIONIC CELLULOSE POLYMER (PACP)	33.360	M.T	6084864.00	133440.00 US$	Value & Qty
2	39123100	POLYANIONIC CELLULOSE POLYMER (PACP) Condn.:-This licence issued under para 4.7 of H.B. 2009 - 14 of H.B. for fixation of norms by ALC New Delhi. & also issued subject to the condition in terms of para 8.2(f) & 8.3(c) of P.B.2009 - 14..	10.200	M.T	1860480.00	40800.00 US$	Value & Qty
				Total	7,945,344.00	174,240.00	

Decision: With D/o C&PC OM No. 46011/108/2007-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Carboxy Methyl Cellulose (CMC – LVG) Powder	1 kg	Polyanionic Cellulose Polymer Powder	0.12 kg

Case No.:1/33/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
HQ File :01/87/050/00300/AM11/	RLA File :03/95/040/00507/AM11/	Lic.No/Date:0310599496 01.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

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Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	**63/0-** Inkjet Clear Film (100 Micron) Net Content :- Polyester Film (100 Micron) - 14285.71 kgs	100000.000	Sq. meter	5358000.00	114000.00 US$
				Total	5,358,000.00	114,000.00

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Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	Polyester Film (100 Micron)	15714.286	K.G	2215715.00	47142.86 US$	Value & Qty
2	39059910	Coating Chemicals namely Poly Vinyl Pyrrolidene	2390.000	K.G	1227767.00	26122.70 US$	Value & Qty
3	39045090	Coating Chemicals namely Co-Polymer of Vinylidene Chloride	4470.000	K.G	321438.00	6839.10 US$	Value & Qty
4	84799090	Consumables namely Grooved Rod	10.000	Number	49820.00	1060.00 US$	Value & Qty
				Total	3,814,740.00	81,164.66	

Decision: With D/o C&PC OM No. 46011/126/2007-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Inkjet Clear Film (100 Micron)	1 Sq. Meter	1. Polyester Film (100 Micron)	1.10 Sq. Meter
		2. Poly Vinyl Pirolidine (Grade PVP K – 90)	0.0239 kg
		3. Co-Polymer Emulsion / PVDC Latex 803	0.0447 kg

Case No.:2/33/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**

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HQ File :01/87/050/00301/AM11/	RLA File :03/95/040/00492/AM11/	Lic.No/Date:0310599497 01.11.2010	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	**63/0-** Inkjet Matte Film (75 Micron) Net Content :- Polyester Film (75 Micron) - 21428.57 Kgs	200000.000	Sq. meter	5875000.00	125000.00 US$
				Total	5,875,000.00	125,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	Polyester Film (75 Micron)	23571.429	K.G	3323572.00	70714.29 US$	Value & Qty
2	39059910	Coating Chemicals namely Poly Vinyl Pyrrolidine	1110.000	K.G	570219.00	12132.30 US$	Value & Qty
3	39059100	Coating Chemicals namely Resin (Grade Gafquat HS 100)	300.000	K.G	211500.00	4500.00 US$	Value & Qty
4	84799090	Consumables namely Grooved Rod	16.000	Number	79712.00	1696.00 US$	Value & Qty
				Total	4,185,003.00	89,042.59	

Decision: With D/o C&PC OM No. 46011/126/2007-PC.II dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Inkjet Matte Film (75 Micron)	1 Sq. Meter	1. Polyester Film (75 Micron)	1.10 Sq. Meter
		2. Poly Vinyl Pirolidine (Grade PVP K – 90)	0.0055 kg
		3. Resin (Gradegafquat HS 100)	0.0015 kg

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49	**Case No.:4/33/87-ALC1/2010**	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00303/AM11/	RLA File :34/24/040/00203/AM11/	Lic.No/Date:3410028488 02.11.2010	Defer Date:05.01.2011
	Decision: D.O. letter sent to Baroda on 26.11.2010 for sending application expeditiously. The Committee noted that the application is still awaited, hence, it was decided to issue reminder D.O. letter to Baroda for sending application expeditiously.			

50	**Case No.:7/33/87-ALC1/2010**	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Approved**
	HQ File :01/87/050/00306/AM11/	RLA File :05/24/040/00276/AM11/	Lic.No/Date:0510276514 09.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39122029*	***61/0-*** *Industrial Nitrocellulose containing Acetyl Tri Butyl Citrate (ATBC)*	*491.430*	*M.T*	*83073963.00*	*1862063.00 US$*
				Total	*83,073,963.00*	*1,862,063.00*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*29181590*	*Acetyl Tri Butyl Citrate*	*103.200*	*M.T*	*12905160.00*	*290919.00 US$*	*Value & Qty*
				Total	*12,905,160.00*	*290,919.00*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 33/87-ALC1/2009 dated

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11.11.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitrocellulose containing 20+/-1% Acetyl Tri Butyl Citrate	1 MT	Acetyl Tri Butyl Citrate	0.200 MT

51	**Case No.:10/33/87-ALC1/2010**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00309/AM11/	RLA File :35/24/040/00019/AM11/	Lic.No/Date:3510031954 09.11.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.12.2010. Comments awaited.			

52	**Case No.:8/33/87-ALC1/2010**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00307/AM11/	RLA File :08/24/040/00237/AM11/	Lic.No/Date:0810093767 10.11.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

53	**Case No.:11/33/87-ALC1/2010**	Party Name:FAITH INDUSTRIES PVT. LTD	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00310/AM11/	RLA File :08/24/040/00204/AM11/	Lic.No/Date:0810093801 11.11.2010	Defer Date:05.01.2011

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	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.

54	**Case No.:2/35/87-ALC1/2010**	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00314/AM11/	RLA File :03/95/040/00487/AM11/	Lic.No/Date:0310601586 16.11.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.12.2010. Comments awaited.			

55	**Case No.:3/35/87-ALC1/2010**	Party Name:AMRIT CHEM	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00315/AM11/	RLA File :03/94/040/00482/AM11/	Lic.No/Date:0310601820 18.11.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

56	**Case No.:4/35/87-ALC1/2010**	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00316/AM11/	RLA File :03/94/040/00749/AM11/	Lic.No/Date:0310601983 19.11.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.12.2010. Comments awaited.			

57	**Case No.:5/35/87-ALC1/2010**	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00317/AM11/	RLA File :05/24/040/00290/AM11/	Lic.No/Date:0510277403 19.11.2010	Defer Date:05.01.2011
	Decision: D.O. letter sent to Zonal Jt. DGFT, CLA, New Delhi on 09.12.2010 for sending application expeditiously. The Committee noted that the application is still awaited, hence, it was decided to issue reminder D.O. letter to Zonal Jt. DGFT,CLA, Delhi for sending application expeditiously.			

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58	**Case No.:6/35/87-ALC1/2010**	Party Name:SPERRY PLAST LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00318/AM11/	RLA File :05/24/040/00288/AM11/	Lic.No/Date:0510277422 22.11.2010	Defer Date:05.01.2011
	Decision: D.O. letter sent to Zonal Jt. DGFT, CLA, New Delhi on 09.12.2010 for sending application expeditiously. The Committee noted that the application is still awaited, hence, it was decided to issue reminder D.O. letter to Zonal Jt. DGFT,CLA, Delhi for sending application expeditiously.			

59	**Case No.:7/35/87-ALC1/2010**	Party Name:SPERRY PLAST LTD.	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00319/AM11/	RLA File :05/24/040/00289/AM11/	Lic.No/Date:0510277424 22.11.2010	Defer Date:05.01.2011
	Decision: D.O. letter sent to Zonal Jt. DGFT, CLA, New Delhi on 09.12.2010 for sending application expeditiously. The Committee noted that the application is still awaited, hence, it was decided to issue reminder D.O. letter to Zonal Jt. DGFT,CLA, Delhi for sending application expeditiously.			

60	**Case No.:8/35/87-ALC1/2010**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00320/AM11/	RLA File :03/95/040/00562/AM11/	Lic.No/Date:0310602230 22.11.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.12.2010. Comments awaited.			

61	**Case No.:9/35/87-ALC1/2010**	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:37/87-ALC1/2010 15.12.2010	**Status: Deferred**
	HQ File :01/87/050/00321/AM11/	RLA File :08/24/040/00156/AM11/	Lic.No/Date:0810094040 23.11.2010	Defer Date:05.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 15.12.2010. Comments awaited.			

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Meeting ended with thanks to Chair and all participants.

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